

the recommendations of the Sub-Committee are under Government's consideration. The other matters are reported to be under consideration of a Sub-Committee of the Central Board of Trustees of the Employees' Provident Fund Organisation.

Cadre Review of Railway Medical Officers

367. SHRI NARAYAN CHOUBEY:
SHRI MADHU DANDAVATE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Medical Officers' association has demanded as early Cadre review and upgradation of their service;

(b) whether it is a fact that they were excluded from the recent Cadre reviews in Railways;

(c) if so, the reasons therefor; and

(d) Government's reaction to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes.

(b) The Medical Department's cadre review has been taken up separately in view of its special problems.

(c) Does not arise.

(d) The matter is under active consideration.

Consignments not lifted from Chitpur Sheds

368. SHRI NARAYAN CHOUBEY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the consignee, merchants and traders have not lifted their consignments comprising of sugar, oilseeds, grain and pulses, fodder, soda ash and other commodities from the Chitpur sheds of the Eastern Railway;

(b) if so, the details thereof;

(c) the steps being taken against the consignee, merchants and traders; and

(d) the value of goods not taken delivery of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) (a): Yes.

(b) The consignees have not been taking delivery of their goods since 12-2-1980. This is because of a dispute between two groups of labour engaged privately by the clearing agents who lift the goods on behalf of the consignees.

(c) Notices have been served to the consignees under the relevant provisions of the Indian Railways Act, including notices for sale of goods. This matter has also been brought to the notice of the West Bengal Government.

(d) The value of goods not taken delivery of is estimated at Rs. 1.15 crores approximately.

Unpaid Wages lying with Railways

369. SHRI NARAYAN CHOUBEY.
Will the Minister of RAILWAYS be pleased to state:

(a) what is the total amount lying accumulated with the Railways for the past three years; month-wise, and zone-wise, due to unpaid wages, travelling allowance and other arrears;

(b) what steps are being taken to ensure that these unpaid amounts are paid to the employees to whom these are due; and

(c) whether any steps are contemplated to ensure that the employees get these dues when the bills are ready and passed by the Accounts Department?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The